

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/01063/2017
Date of Order : 02-01-2019

Between :

D.P.K. Narayana Rao S/o Rama Rao,
Aged 62 years, Occ-Ex.Statin Supdt./Tanuku,
O/o Sr.DOM, SC Rly, Vijayawada Division,
D.No.8-144, Gaddidibba Street,
Attili-)534134 – W.G. Dist, A.P.Applicant

AND

1. Union of India Represented by
The General Manager, S.C. Railway,
Rail Nilayam, Sec'bad.
2. The Divisional Railway Manager,
S.C. Railway, Vijayawada Division,
Vijayawada – AP.
3. The Sr. Divisional Personal Officer,
S.C. Railway, Vijayawada Division,
Vijayawada – AP
4. The Sr. Divisional Operating Manager,
S.C. Railway, Vijayawada Division,
Vijayawada – AP.
5. The Sr. Divisional Finance Manager,
S.C. Railway, Vijayawada Division,
Vijayawada – AP. ...Respondents

Counsel for the Applicant: Mr. K. R. K. V. Prasad

Counsel for the Respondents : Mrs. Vijaya Sagi, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

(Oral Order per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member)

Mr. K. R. K. V. Prasad, learned counsel for the applicant and Mrs. Vijaya Sagi, learned Standing Counsel for Respondents are present.

2. OA is dismissed as withdrawn with liberty to file fresh OA. There shall be no order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 2nd January, 2019.
Dictated in Open Court

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